

(J.H.C. Sch. 1-7)

From:

Mohammad Shakir
Registrar General,
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2023-24/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi.

Sub:- Regarding nomination of all Judicial Officers of the cadre of District Judge for **Online CIS Hands-on Training Programme.**

Sir/Madam,

I am directed to inform that the Court has been pleased to nominate all the Judicial officers of the **cadre of District Judge for Online CIS Hands-on Training Programme** scheduled to be held on **6th January, 2024** from **4:35 P.M. to 5:35 P.M.**

Link for the training will be sent to the concerned Principal District & Sessions Judge and Judicial Commissioner, Ranchi later on.

You are, therefore, requested to direct the nominated officers posted at your Judgeship to attend the aforesaid online training programme.

This is for your information and needful.

Yours sincerely,

Sd/- Mohammad Shakir

Registrar General

Memo No. 58 /Apptt.

Dated, Ranchi, the 03/01/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1540/JAJ dated 19.12.2023/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar General